

COURT - I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)
APPEAL NO. 06 OF 2019

Dated : 3rd September, 2019

Present: Hon'ble Mrs. Justice ManjulaChellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

BSES Rajdhani Power Limited	Vs.	...	Appellant(s)
Delhi Electricity Regulatory Commission		...	Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A. Ranganadhan
Mr. HasanMurtaza
Mr. DivyaAnand

Counsel for the Respondent(s) : Mr. ShriVenkatesh
Mr. RevantaSolanki
Mr. VikasMaini
Mr. SuhaelButtan
Mr. KrishneshBapat

ORDER

List the matter for hearing on **01.10.2019**, as agreed by the learned counsel for both the parties.

(Ravindra Kumar Verma)
Technical Member

Js/pk

(Justice ManjulaChellur)
Chairperson